

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.07.2021** at **10.30 A.M.**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/266/CHE/2021 IN MA/554/2019 IN CP/193/IB/2018
NAME OF PETITIONER : P Dot G Constructions Pvt Ltd
NAME OF RESPONDENT : Aniket Tatia
SECTION : Sec 60(5) Of IBC 2016 R/w Sec 31 Of IBC

ORDER

The Petitioner is represented by Ld. Counsel Mr. Ravi Rajagopalan through video conferencing mode.

There is no representation for Respondent. It is directed the Ld. Counsel for the Petitioner shall take fresh private notice to the Respondent and to this effect file an affidavit of service on or before the next date of hearing.

List this matter on **11.08.2021** for appearance of the Respondent and for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

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